

### Allocation for Integrated Development Projects

3989. SHRI MENTAY PADMANABHAM: Will the Minister of URBAN DEVELOPMENT be pleased to State:

(a) what are the allocations in the Eighth Plan for Integrated Urban Development Projects with State-wise break-up;

(b) whether any financial assistance has been sought from international agencies for Integrated Urban Development Projects;

(c) if so, the details thereof;

(d) whether it is a fact that the aid received during the Seventh Plan has not been fully utilised; and

(e) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) The Eighth Plan allocation for the Scheme for Integrated Development of Small and Medium Towns (IDSMT) is Rs. 145.00 crores including Rs. 13 crore for the current financial year 1992-93. State-wise allocation is not made. However, the amount of Central assistance released to each State/UT under the IDSMT Scheme is based on the allocation of towns to each State/UT, project reports submitted by each State/UT and the share of Central assistance required for funding projects in these towns. During 1992-93, project reports on the basis of the revised scheme for the Eighth Plan have not been received from the State Governments.

(b) No financial assistance has been sought from international agencies under the IDSMT Scheme.

(c) to (e) Do not arise in view of reply to (b).

### Lack of Civic Amenities in Rohini

3990. MAULANA OBAIDULLAH KHAN AZMI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government's attention has been drawn to the news-item which appeared in the Indian Express dated 18th September, 1992 captioned "D.D.A. Rohini residents in cradle of misery" and the Nav Bharat Times dated 14th September, 1992 captioned "Ubharti Rohini Main upjati samasayey" respectively;

(b) whether it is a fact that there is an acute lack of civil amenities in Rohini residential complex, especially the ones relating to roads, bye-lanes, water supply, sewerage disposal, sanitary condition etc.;

(c) whether it is also a fact that the roads bye-lanes in the entire Rohini have been dug up badly, especially in Sector-III and Sector-VIII leading to water logging on the roads/bye-lanes causing lot of inconvenience to the residents; and

(d) if so, what are the reasons therefor and action Government propose to take to provide these civic amenities' at the earliest and construct roads especially in Sector-III and VIII?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) D.D.A. reports that civic amenities such as roads, water supply, sewerage and sanitation are satisfactory except for repairs on two roads and water supply in some sectors through tubewells.

(c) and (d) D.D.A. reports that only two roads i.e. road from Madhuban Chowk to Rithala Water Treatment Plant passing through Sector 8, 7 & 6 and road from Saraswati Vihar Police Post towards Sector 3, were dug up for laying underground storm water drains. The work has since been completed. The water bound treatment has also been

completed. Bitumen Carpet is likely to be laid by 31.3.1993.

**Urban Development Project with World Bank Assistance**

3991. SHRI TARA CHARAN MAJUMDAR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that his Ministry has recommended the Urban Development Projects with World Bank assistance for Guwahati, Tinsukia, Dibrugarh, Silchar, Bongaigaon and Nowgon in Assam;

(b) if so, at what stage the matter stands; and

(c) by when the projects are likely to be taken up?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b) No, Sir. An Urban Development Project formulated by the State Government in 1987 for the towns of Guwahati, Tinsukia, Dibrugarh, Silchar, Bongaigaon and Nowgon at a cost of Rs. 146 crores could not be posed for external assistance in the absence of budgetary commitment for counter part funding by the State Government. Revised project has not been received from the Govt, of Assam.

(c) Does not arise.

**UNICEF Report on Slums**

3992. SHRI JAGMOHAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that the U.N.I.C.E.F. has prepared a report about the conditions of slums in Delhi; and

(b) if so, what are the highlights of the report and what action is proposed to be taken to improve the living

conditions of slum dwellers, especially of the women and children?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) Slum Wing of Municipal Corporation of Delhi has reported that the report highlights growth of Delhi, infant mortality rate, conditions of children and women living in Delhi slums, environment of poverty, pollution, water supply, sanitation and housing, malnutrition of children, immunization, primary health care, childhood disability, early childhood education, street and working children, their working and living conditions, girl child labour and services being provided for children by various Government Departments. The observations recorded by the UNICEF in its report are based on the ground conditions. Slum Department is providing the basic civic amenities to the Slum/J.J. dwellers through its plan schemes. Action in respect of other social services is taken by various agencies of Delhi Administration.

**Auction of D.D.A. Flats/Plots**

3993. SHRI SHIV PRATAP MISHRA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government propose to auction the plots/flats through Delhi Development Authority during this month i.e. December, 1992 in the Union Territory of Delhi;

(b) if so, the details thereof and the criteria fixed for auction of these plots/flats;

(c) whether Government propose to review the auction scheme of plots/flats of Delhi Development Authority; and

(d) if so, the details thereof and if not, the reasons therefor?